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RP-1783-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VISHAL MISHRA

ON THE 15th OF OCTOBER, 2025

REVIEW PETITION No. 1783 of 2025

SMT RASHMI GANGRA

Versus

THE COLLECTOR AND OTHERS

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Appearance:

Shri Shubham Thakur - Advocate for petitioner.
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ORDER

After arguing for some time, petitioner's counsel prays for withdrawal of this review petition with a liberty to file an appropriate application.

Prayer allowed.

The petition stands dismissed as withdrawn with the liberty as prayed for.

(VISHAL MISHRA)
JUDGE